

ITEM NO.20

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Criminal Appeal No(s). 1114-1116/2015

BHAGWATI SHARMA

Appellant(s)

VERSUS

S.P. SHARMA

Respondent(s)

Date : 01-04-2025 These appeals were called on for hearing today.

For Appellant(s) :

Mr. Abhinav S. Raghuvanshi, AOR
Ms. Shweta, Adv.
Ms. Akansha Singh, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but none has entered appearance.

Original records of High Court and Trial Court have been received. Let soft copy of the same be provided to the Ld. Counsel for the appellant.

Thereafter, Registry to process the matter for listing before the Hon'ble Court, as per rules.

GRACY L. BAWITLUNG
Registrar

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